

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 2392  
TO BE ANSWERED ON 15.12.2025**

**WELFARE OF WORKERS IN JAMUI DISTRICT**

**2392. SHRI ARUN BHARTI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the specific incentives provided by the Government to private sector companies, particularly those setting up Micro, Small and Medium Enterprises (MSMEs) parks and cottage industry units in the Jamui-Munger region;**
- (b) the details of the number of workers in Jamui district registered under the e-Shram portal and the benefits accrued to them under the social security schemes;**
- (c) the details of the status of any pending projects related to the establishment of Employees' State Insurance Corporation (ESIC) dispensaries or hospitals in the Jamui district for formal sector workers; and**
- (d) the details of the measures taken by the Government to expedite the payment of Provident Fund (PF) and other social security benefits to workers in the district?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (d): The Ministry of Labour and Employment launched eShram portal ([eshram.gov.in](http://eshram.gov.in)) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.**

**Contd..2/-**

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**As on 10<sup>th</sup> November 2025, over 31.40 crore unorganised workers have been registered on eShram portal including over 6.13 lakhs unorganised workers in Jamui district.**

**Details of unorganised workers registered on eShram portal availing benefits under various schemes in Jamui district is at annexure.**

**Government is implementing Prime Minister's Employment Generation Programme (PMEGP) under the administrative control of Ministry of MSME through Khadi and Village Industries Commission (KVIC), for assisting entrepreneurs in setting up of new micro-enterprises including cottage industries involved in activities such as agro-based food processing, beekeeping, textiles, leather, etc.**

**At, present the total number of Insured Persons population in Jamui, District is just 1149. As per ESI Norms, for establishment of 02 doctors dispensary minimum 3,000 IPs are required and for establishment of a 30 bedded hospital minimum 20,000 IPs are required. In this regard, no approval has been given for any healthcare institution because of not enough IP population.**

**The processes and procedures of EPF settlement are common across the country. EPFO has in the recent past undertaken steps to simplify and expedite service delivery. These includes :**

**i. Auto Claim Settlement Limit has been enhanced – Monetary Limit increased to Rs.5 lakhs for illness, housing, marriage & education. Nearly 71% of advance claims were settled in auto mode in F.Y.2025-26 and out of the total claims, 47.3 % of the total claims have been settled in auto mode till now.**

**ii. Employer's approval for seeding bank account details with UAN has been dispensed with. This enables members to seed their accounts themselves simplifying and speeding up the process.**

**iii. Transfer process of PF accounts on change of employment has been simplified by removing employer approval in most cases w.e.f. 15.01.2025. From May 2025, credits of transferred amounts in the PF accounts are automated without any manual intervention which results in faster service delivery.**

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**iv. Requirement of uploading image of cheque-leaf or attested bank passbook for claim processing has been dispensed with which simplifies the process resulting in expedited service delivery.**

**v. In order to ensure quick service delivery, PF settlement amounts are transferred electronically to the beneficiary's bank account.**

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**Annexure**

**Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 2392 for 15.12.2025 regarding “Welfare of Workers in Jamui District” raised by Shri Arun Bharti,**

Details of unorganised workers registered on eShram portal availing benefits under various schemes in Jamui district as on 09.12.2025:-

<b>S.No.</b>	<b>Schemes</b>	<b>Total Registrations</b>
1	One Nation One Ration Card (ONORC)	5,18,869
2	Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	4,68,217
3	Pradhan Mantri Suraksha Bima Yojana (PMSBY)	2,43,085
4	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	1,79,845
5	Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS)	1,65,697
6	Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	64,615
7	Pradhan Mantri Awas Yojana – Gramin (PMAY-G)	35,917
8	Pradhan Mantri Matru Vandna Yojana (PMMVY)	7,695
9	Indira Gandhi National Widow Pension Scheme (IGNWPS)	1,786
10	Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	1,099
11	Pradhan Mantri Awas Yojana – Urban (PMAY-U)	614
12	Indira Gandhi National Disability Pension Scheme (IGNDPS)	330
13	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	8